NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 84/73(4)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company:

Visitation B Mendes

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Rajush V. Voghaya Addocte Proj 6/24 4

1. Rajush V. Voghaya Addocte

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ORDER

Learned Advocate Mr. Rajesh Vaghasiya i/b Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner.

List the matter on 28.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL